

ITEM NO.1713

COURT NO.5

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1286-1288/2019

THE STATE (NCT OF DELHI)

Appellant(s)

VERSUS

RAMESH @ PINDARI

Respondent(s)

Date : 09-09-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
[IN CHAMBER]

For Appellant(s) Mr. B. V. Balaram Das, AOR (N/P)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Even in the second call, none appeared for the counsel for the
petitioner.

The matter stands adjourned.

(HARSHITA UPPAL)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER (NSH)